

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 21st day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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In the Court of Hon'ble Member (Judicial) and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 105/2023	Union of India Vs M/s. Deccan Chronicle Holdings Limited & 39 Ors.	Mr. AR Sakthivel	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	IA No. 1371/2023 (To Re-Hear) in Comp App (AT) (CH) (Ins) No. 375/2023 For Stay IA No. 1146/2023 Leave to file IA No. 1147/2023 To Adv. Hg. IA No. 1271/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	
3	IA No.1341/2023 (To Re-Hear) in Comp App (AT) (CH) (Ins) No. 376/2023 For Stay IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	Mr. Srinivasan MD- R1
4	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finance Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2
6	TA (AT) No. 241/2021 (CA (AT) (Ins) No. 619/2020)	Mr. Singireddy Reddy Bharath alias Bharath Reddy Vs M/s Zentora Overseas Careers Pvt Ltd & Anr	Mr. Roshan Atiq	Mr. Avinash Ahlawat- R2
7	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Mr. S Sathiyarayanan- R1
8	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Mr. Sajjan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar For Caveator
9	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
10	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Private Limited	Mr. PK Panneer Selvam	

11	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	
12	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna S Vs UCO Bank	Mr. V Venkata Sivakumar	Mr. MS Seshadri
13	Comp App (AT) (CH) (Ins) No. 383/2023 For Condone Delay IA No. 1161/2023	Mr. G. Balasubramaniam & Anr. Vs P Eswaramoorthy & 2 Ors.	Ms. S Manjula Devi	Mr. B Dhanaraj- R1 Mr. ML Ganesh- R2 Ms. A Vidya- R3
14	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Pvt. Ltd. Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R2
15	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Pvt. Ltd. Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No.1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	Mr. R Sivaraman
17	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.	Ms. S Manjula Devi	Mr. ML Ganesh- R1 Mr. B Dhanaraj- R2

18	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
19	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
20	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
21	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
22	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
23	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
24	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4

25	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
26	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
27	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
28	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
29	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar	Mr. J. Manivannan
30	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramaniam R2
31	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
32	Comp App (AT) (CH) (Ins) No. 177/2021 For Condone Delay IA No. 361/2021 Leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr. Y SuryanarayanaR2 Mr. Shabeer Ahmed- R3
33	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr. Y Suryanarayana-R1 Mr. Shabbeer Ahmed- R2

34	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd.	Mr. S Kaushik Ramaswamy	
35	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No. 239/2022 Additional docs. IA No. 1081/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
36	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
37	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr	Mr. Ramasubrama niam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
38	Comp App (AT) (CH) (Ins) No. 73/2023 For Additional docs IA No. 260/2023 To implead IA No. 573/2023 Intervening Appln. IA No. 1086/2023	Base Corporation Ltd. Vs Pegasus Assets Reconstruction Company Pvt. Ltd.	Mr. Anant Merathia	Mr. Dinkar Singh
39	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No.1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J. Karthiga, RP of Capricorn Food Products India Ltd.	M/s Surana & Surana Mr. G Kalyan Jhabakh	Mr. T Ravichandran

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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